NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/117	TP 298/16	Hearing	237(b)	PP Zibi Jose Vs. The Portland Rubber Estate Ltd. & 10 Ors

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S MAHES WARI	R. The Portland Rubber	e had
	98452 78063	Estate Utd 4 Others	3 Man
		Respondents 1 to 10	
	P.12-Z1B1 JoSE	Party in Perry	V
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Petitioner is present in person. PCS for respondents No.1 to 11 is present. PCS for respondents is directed to file an affidavit of the Company Director containing information about the allotment of preferential shares to promoters and non-promoters and further to file copy of Articles of Association of the Company and the balance sheet for which the Company declared dividend.

The matter is reserved for orders.

MEMBER (J)

MEMBER (T)